

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

(Under Section 18(1) read with Section 16 (h) of National Green Tribunal
Act 2010)

I.A. No. 42 of 2023

in

APPEAL NO. 6 OF 2023 (SZ)

Uma Maheswar Dahagama
& 2 Ors

...Applicants/Appellants

Vs

Union of India & 2 Ors

...Respondents/Respondents

INDEX TO TYPED SET OF PAPERS FOR REJOINER AFFIDAVIT

S.NO	DATE	DESCRIPTION	PAGE.NO
1.	25.05.2023	Rejoinder Affidavit filed by the Applicant/Appellant	1
2.	25.05.2023	Home page of Parivesh website parivesh.nic.in	9
3.	25.05.2023	Dashboard in Environment Clearance section	10
4.	25.05.2023	Details filled in the Dashboard	11
5.	25.05.2023	EC search results	12
6.	25.05.2023	More info link provided in the EC search result	13
7.	25.05.2023	Automatic pop-up of details in more info link	14
8.	25.05.2023	List of EC details available in Telangana appears under more info link	15
9.	25.05.2023	Ramagundam 2014 EC details available.	16
10.	25.05.2023	NTPC search from Current Status of proposal	17
11.	25.05.2023	Results of NTPC search from Current Status of proposal	18
12.	25.05.2023	Screenshot of TSPCB website	19

Dated at Chennai on this the 25th day of May, 2023



Counsel for Applicants/Appellants

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

(Under Section 18(1) read with Section 16 (h) of National Green Tribunal Act
2010)

I.A. No. 42 of 2023

in

APPEAL NO. 6 OF 2023 (SZ)

IN THE MATTER OF:

1. Uma Maheswar Dahagama
S/o Ganapathi Sharma,
5-1-270 Krishna Nagar Street
Jyothi Nagar Post Office
Jyothi Nagar, Karim Nagar District
Telangana - 505 215
Ph: 9660747397, Email: tanvin.s@gmail.com

2. Akula Rajaram,
S/o Narasimha Reddy,
5-3-119, 5 th Ward, Malkhapur,
Pedapally District, Telangana – 505 215
Ph: 9660747397, Email: tanvin.s@gmail.com

3. Gundu Shankaraiah,
S/o Chandraiah,
5-3-122, 5th Ward, Malkhapur,
Pedapally District, Telangana – 505 209
Ph: 9660747397, Email: tanvin.s@gmail.com

....Applicant /Appellants

Versus

1. Union of India,
Through the Secretary,
Ministry of Environment, Forest & Climate Change,
Ali Gunj, Jor Bagh Road,
New Delhi – 110003

Ph: 11-24695262, Email: secy-moef@nic.in



A. Raj

2. Telangana State Pollution Control Board,
Through the Member Secretary,
A-3, Paryavaran Bhavan, Sanath Nagar,
Hyderabad, Telangana – 500018
Ph: 040 23887500 Email: ms-tspcb@telangana.gov.in

3. M/s NTPC Limited,
NTPC Engineering Office Complex,
Sector-24, Noida, Gautam Buddha Nagar,
Uttar Pradesh – 201301
Ph: 011 24360100 Email: ntpccc@ntpc.co.in

...Respondents / Respondents

AFFIDAVIT OF AKULA RAJARAM

I, Akula Rajaram, S/o Narasimha Reddy, aged about 68 years, residing at 5-3-119, 5th Ward, Malkhapur, Pedapally District, Telangana – 505 215 do hereby solemnly and sincerely affirm as follows:-

1. I state that I am the 2nd applicant herein. I am filing this affidavit on behalf of 1st and 3rd applicant as well. I state that I have perused the counter affidavit filed by NTPC and am filing this rejoinder to place the necessary facts on file. I state that we reserve our right to file a rejoinder if and when the other respondents file their counter affidavit.
2. I state that at the outset, it is reiterated that our appeal was filed within time and our application for condonation of delay was filed by way of abundant caution. We have averred the same in our affidavit in the condonation of delay application.
3. The Respondents have made a claim that there is a delay of more than 227 days in filing of this appeal. The same is strongly denied. It is submitted that our appeal was filed within 30 days of receipt of RTI reply. As stated earlier, we received our RTI Reply dated 17.11.2022. We filed our appeal on 16.12.2022. I state that the



A. Rajaram

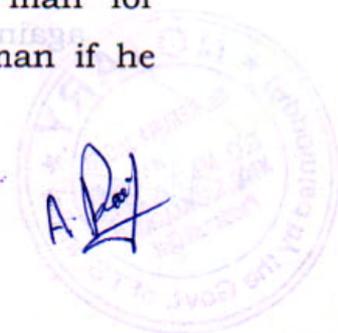
filing of condonation of delay affidavit in March 2023 was because our appeal was returned for defects twice, one of the defects being with regard to our condonation of delay application. I have been advised that with the filing of our appeal on 16.12.2022, our limitation stopped. I have been advised that the return and re-presentation done by our counsel do not fall within the limitation for filing appeal. Therefore, the 3rd Respondent's claim that there is malafides in our application and appeal is strongly denied. It is unfortunate that they make such serious allegations with no basis and just for a shock value.

4. I submit that as per Regulation 10(i)(a), EIA Notification, 2006, there is a statutory duty cast upon NTPC which is as follows –

“(i)(a) In respect of Category ‘A’ project, it shall be mandatory for the project proponent to make public the environment clearance granted for their project along with the environmental conditions and safeguards at their cost by prominently advertising it at least in two local newspapers of the district or State where the project is located and in addition, this shall also be displayed in the project proponent’s website permanently.” (emphasis added)

5. I submit that the above conditions have not been fulfilled by NTPC. The EC has not been advertised in any our local newspapers and it is not available on their website – ntpc.co.in. Thus, both of these mandatory requirements under the EIA Notification have not been fulfilled by NTPC in the present case.

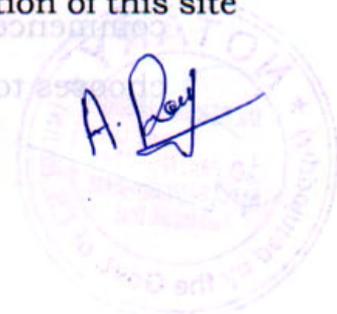
6. I have been advised that the limitation under Section 16, NGT Act commences from the “date of communication” of the order. This Hon’ble Tribunal, in order dated 14.03.2013 in *Save Mon Federation v Union of India*, has listed the various methods by which “communication” will be completed to the common man for commencement of limitation as against the common man if he chooses to challenge the same–



- (i) Uploading of EC on MoEF website where it can be downloaded without any hindrance or impediment.
- (ii) Compliance with Regulation 10, EIA Notification by project proponent by uploading EIA with conditions and safeguards on its website.
- (iii) Compliance with Regulation 10, EIA Notification by project proponent by publication of EIA with conditions and safeguards in at least 2 local newspapers.
- (iv) Display of the EC by the local body, municipal body or panchayat.
- (v) Display of EC by the concerned State Department by uploading on their website.

7. As stated above, NTPC has not complied with Regulation 10, EIA Notification, 2006. Therefore, the second and third conditions have not been satisfied for commencement of limitation. I submit that the EC was not displayed in our Panchayat. Therefore, the 4th condition for commencement of limitation has also not been fulfilled. The TSPCB has also not uploaded the EC onto it's website. I state that we have already filed the screenshots of the TSPCB website to substantiate the same. Therefore, even the 5th condition for commencement of limitation has not been fulfilled.

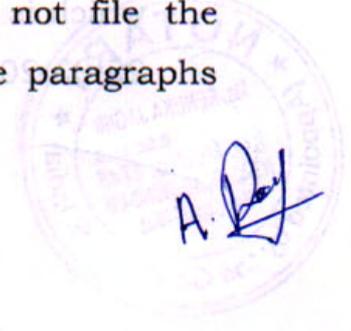
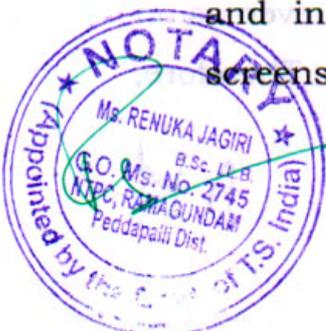
8. With regard to the first condition, i.e., uploading of EC by MoEF where it can be downloaded without any hindrance or impediment, it is submitted that even that has not been complied with. I submit that while MoEF may have uploaded the EC onto its website, the same was not available for easy download of the common man. I have stated the same in my affidavit in support of the condonation of delay but I will reiterate and elaborate on the same herein once again. I would like to submit at this stage that navigation of this site



is not user friendly and it is very difficult for us who are not familiar with English and websites.

9. I state that on the homepage of the website, parivesh.nic.in, at the bottom of the page, there is a section called "approvals". In this section, there are three links available - environment clearance, forest clearance and wildlife clearance. I state that if you click on the option of "environment clearance", a dropdown section appears where it is detailed as to how to navigate that section. On the right hand corner of the "environment approval" section heading, which is in blue, there is an option called "dashboard". When you click the same, a series of boxes appear to fill-in information. I state that they ask for the year of submission or state or project type to search for either EC/TOR. I state that we filled in "Telangana" for State and "thermal project" for project type and searched for EC. I state that when we searched with these inputs, the parivesh website shows 7 results. When we click on the 7 results, there is a link called "more info" which takes us to a separate page - ["https://environmentclearance.nic.in/onlineSearch_parivesh_new.aspx?pid=ecg&status=NA&state=38&year=-1&cat=THE"](https://environmentclearance.nic.in/onlineSearch_parivesh_new.aspx?pid=ecg&status=NA&state=38&year=-1&cat=THE) (Last accessed on 25.05.2023)

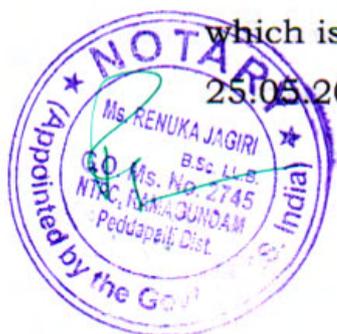
10. I state that the above mentioned link shows the details of the 7 environment clearances. I state that this page shows 7 ECs granted for thermal projects in Telangana. The second EC is with regard to Ramagundam but it is the details of the first EC that was granted to NTPC and which was the subject matter of the earlier litigation. The second EC, which is the impugned EC of this appeal, is not shown or is not available. I state that it is a screenshot of this page that we have already filed along with our condonation application and in the RTI application. I state that we did not file the screenshots of the first steps detailed in the above paragraphs



before. However, when we undertook the same process on 25.05.2023, the same results are shown. Therefore, it is submitted that even as on date, the impugned EC dated 08.08.2022 is not available.

11. I state that while NTPC has contended that the EC is available through the "track your proposal" option on the parivesh.nic.in website, it is submitted that since we are not the project proponents, there was no method for us to know that the EC would be available through that process, especially when it was not available through the EC search option that was clearly provided in the homepage of parivesh website. It is also submitted that when we attempted to use this "track your proposal" option after the receipt of the counter affidavit of NTPC, when we searched for "NTPC", there are only 4 results that appear and Ramagundam is not one of them. Additionally, it is to be reiterated that the amended EC has a new proposal number which we learnt of only after receipt of the RTI. Therefore, there was no possible means for us to have found the EC using the proposal number since that was knowledge exclusively known to the respondents until we received our RTI reply. Only if the key words as shown by NTPC is inputted, i.e., "Ramagundam STPP", does this EC details appear.

12. I submit that the EC while uploaded on the MoEF website, was not available without any impediment or hindrance. It is submitted that it is not logical for the common man to consider finding information through the "track your proposal" option when the description of the option clearly indicates that it is for use by the project proponent. As stated above and in our affidavit filed in support of the condonation affidavit, in the "EC search" option which is available prominently on the Parivesh website, even as on 25.05.2023, the impugned EC details are not available. Therefore,



A. P.

it is submitted that "communication" of EC is not completed even as on date. Therefore, limitation commenced only upon the receipt of the RTI reply dated 17.11.2022. We filed our appeal on 16.12.2022, which is within 30 days of "communication of order".

13. I reiterate that we have raised important questions of law in our present appeal which require adjudication. We have demonstrated that our amended EC has been awarded in a mechanical manner without considering the fact that the directions of this Hon'ble Tribunal have not been complied with by NTPC. Therefore, great, irreparable harm will be caused if the appeal is not taken on file. We reiterate that we have filed our appeal within time and is maintainable.

A. Reddy

Solemnly affirmed at NTPC, Ramagundam on this |
The 25th day of May 2023, and |
signed his name in my presence |

Before Me,
J. K. Reddy
Advocate, .



ATTESTED
J. K. Reddy
NOTARY
Ms. RENUKA JAGIRI
B.Sc., LL.B.
ADVOCATE
Appointed by Govt. of Telangana, India,
NTPC Ramagundam, Peddapalli Dist.

Entered at S.No.: 118 / Page No 14
of the Notarial Register Dt.: 25/05/2023

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ)
MEMORANDUM OF APPLICATION**

**I.A.No. of 2023
 in**

Appeal No. 6 of 2023

1. Uma Maheswar Dahagama Ors
 Applicant /Appellants

Versus

1. Union of India,
Through the Secretary,
Ministry of Environment, Forest & Climate Change,

...Respondents / Respondents

**REJOINDER AFFIDAVIT
OF AKULA RAJARAM**

M/s. D. Nagasaila, 753/ 88

Dr.V. Suresh, 0295A/85

N.S.Tanvi, 2011/2015

Kavya.K, 6234/ 2022

Leelavathi, 5819/2022

Counsel for Applicant /Appellants

9660747397

nagasailad@gmail.com

The screenshot shows the PARIVESH website (parivesh.nic.in) in a Brave browser. The browser's address bar shows the URL and several open tabs. The website header includes the logo and the text "PARIVESH चरित्र" and "Ministry of Environment, Forest and Climate Change, Government of India". A navigation menu is located below the header. The main content area is divided into three columns: "REGISTRATION / LOGIN" with options for Project Proponent, State Processing Authority, and Central Processing Authority; "ABOUT PARIVESH" with a description of the application; and "NOTICE BOARD" with a list of notices including "ENVIRONMENT CLEARANCE", "FORESTS CLEARANCE", "WILDLIFE CLEARANCE", "NATIONAL CAMPA", and "NO INCREASE IN POLLUTION LOAD". Below these columns are three large cards for "ENVIRONMENT CLEARANCE", "FOREST CLEARANCE", and "WILDLIFE CLEARANCE", each with a representative image. The footer contains logos for Digital India, data.gov.in, india.gov.in, myGov, MeitY, and PMINDIA, along with a visitor counter showing 1534067. The browser's taskbar at the bottom shows various application icons.

The screenshot displays the PARIVESH website dashboard. At the top, there is a navigation menu with links for Complaint, Dashboard, About MoEFCC, Acts & Rules, Notifications, Agenda & MoM, Track your proposal, Useful Links, User Manuals, Forms, Contacts, and FAQs. Below this is a header section with the PARIVESH logo and the tagline "Pro Active and Responsive facilitation by Interactive and Virtuous Environmental Singlewindow Hub". The main content area is titled "ENVIRONMENT CLEARANCE" and features a search filter section with dropdown menus for "Year of Submission" (Set to "Select All"), "State" (Set to "-All States-"), and "Project Sector" (Set to "-All Categories-"). There are also buttons for "EC TOR" and "Fresh EC". The dashboard displays six key statistics in colored boxes: 55 NOT ACCEPTED (dark blue), 4115 ACCEPTED (purple), 69 PENDING AT PROPONENT DUE TO ADS (orange), 34 UNDER PROCESS IN MINISTRY (dark blue), 37 RECOMMENDED BY EAC (pink), and 3975 EC GRANTED (green). A red circular button with an upward arrow is located at the bottom right of the dashboard area. The browser's address bar shows "parivesh.nic.in" and the system clock indicates "Thu 25 May 9:32 AM".

The screenshot shows the PARIVESH website dashboard. At the top, there is a navigation bar with links for Complaint, Dashboard, About MoEFCC, Acts & Rules, Notifications, Agenda & MoM, Track your proposal, Useful Links, User Manuals, Forms, Contacts, and FAQs. Below this is a blue header for 'ENVIRONMENT CLEARANCE' with sub-links for ABOUT, GIS, DASHBOARD, ANALYTICS, COMMITTEE, EAC, CONTACTS, MISCELLANEOUS, and SUPPORT. The main content area features a search filter with dropdowns for 'Year of Submission' (Set to 'Select All'), 'State' (Set to 'Telangana'), and 'Project Sector' (Set to 'Thermal Projects'). There are also buttons for 'EC TOR' and 'Fresh EC'. A central dashboard displays six colored cards with the following data:

Category	Count	Description
NOT ACCEPTED	55	NOT ACCEPTED
ACCEPTED	4115	ACCEPTED
PENDING AT PROONENT DUE TO ADS	69	PENDING AT PROONENT DUE TO ADS
UNDER PROCESS IN MINISTRY	34	UNDER PROCESS IN MINISTRY
RECOMMENDED BY EAC	37	RECOMMENDED BY EAC
EC GRANTED	3975	EC GRANTED

The bottom of the image shows a macOS dock with various application icons including Safari, Photos, Maps, Messages, App Store, System Preferences, Word, WhatsApp, Telegram, Adobe Acrobat, and a trash bin.

The screenshot displays the PARIVESH website dashboard. At the top, there is a navigation menu with links for Complaint, Dashboard, About MoEFCC, Acts & Rules, Notifications, Agenda & MoM, Track your proposal, Useful Links, User Manuals, Forms, Contacts, and FAQs. Below this is a blue header for 'ENVIRONMENT CLEARANCE' with sub-menus for ABOUT, GIS, DASHBOARD, ANALYTICS, COMMITTEE, EAC, CONTACTS, MISCELLANEOUS, and SUPPORT. The main content area features three filter dropdowns: 'Year of Submission' (set to 'Select All'), 'State' (set to 'Telangana'), and 'Project Sector' (set to 'Thermal Projects'), followed by a 'SEARCH' button. Below the filters are two tabs: 'EC TOR' and 'Fresh EC'. The dashboard displays six colored cards representing different stages of the clearance process:

Category	Count	Icon
NOT ACCEPTED	0	Refresh icon
ACCEPTED	7	Checkmark icon
PENDING AT PROPONENT DUE TO ADS	0	Question mark icon
UNDER PROCESS IN MINISTRY	0	Bar chart icon
RECOMMENDED BY EAC	0	Pencil icon
EC GRANTED	7	Document icon

The bottom of the image shows a macOS dock with various application icons including Safari, App Store, WhatsApp, Telegram, and others.

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Ministry of Environment, Forest and Climate Change
Government of India

Complaint Dashboard About MoEFCC Acts & Rules Notifications Agenda & MoM Track your proposal Useful Links User Manuals Forms Contacts FAQs

ENVIRONMENT CLEARANCE ABOUT GIS DASHBOARD ANALYTICS COMMITTEE EAC CONTACTS MISCELLANEOUS SUPPORT

Year of Submission: Select All State: Telangana Project Sector: Thermal Projects SEARCH

EC TOR
Fresh EC

Status	Count
NOT ACCEPTED	0
ACCEPTED	7
PENDING AT PROPONENT DUE TO ADS	0
UNDER PROCESS IN MINISTRY	0
RECOMMENDED BY EAC	0
EC GRANTED	7

More Info

environmentclearance.nic.in/onlineearch_parivesh_new.aspx?pid=ecg&status=NA&state=38&year=-1&cat=THE

Environment Clearance Status Query Form
 (Proposals received on or after 4th July 2014)

* Status : EC GRANTED Year : -All Years-
 * Category : Thermal Projects State : Telangana
 Enter text for Search : Type of project : -All Project Type-

List of the proposals as per above given/selected query (As on 25-05-2023)

elp : * Kindly click on image button to open the attached files (e.g. Form1,PFR,TOR letter,Form 1 for EC,EIA/EMP Report, Public hearing, EC letter, Additional Information,Compliance Report,Monitoring Report etc.)

No	Proposal Details	Location	Date of Application Submission	Company/Proponent	Type of project	Attached Files	Whether FC Required (if so, status)?	Whether WL Required (if so, status)?	EDS by MoEFCC	View TimeLine Details
1	Proposal No : IA/TG/THE/27094/2015 File No : J-13015/08/2015-IA-1 (T) Proposal Name : 3x600 MW Coal Based Singareni Thermal Power Plant- Expansion from 2x600 MW to 3x600 MW Category : THE	State : Telangana District : Adilabad Tehsil : Jaipur	03 Nov 2018	THE SINGARENI COLLIERIES CO LTD	Expansion					
	Proposal No : IA/TG/THE/23841/2014 File No : J-13012/12/2014-IA-1(T)	State : Telangana District : Karimnagar	13 Oct 2015							

Brave File Edit View History Bookmarks People Tab Window Help Thu 25 May 9:41 AM

Welcome to PARIVESH Welcome to PARIVESH

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No	Proposal Details	Location	Date of Application Submission	Company/Proponent	Type of project	Attached Files	Whether FC Required (if so, status)?	EDS by MoEFCC	TimeLine
1	Proposal No : IA/TG/THE/Z094/2015 File No : J-13015/08/2015-IA-I (T) Proposal Name : 3x600 MW Coal Based Singareni Thermal Power Plant- Expansion from 2x600 MW to 3x600 MW Category : THE	State : Telangana District : Adilabad Tehsil : Jaipur	03 Nov 2018	THE SINGARENI COLLIERIES CO LTD	Expansion				
2	Proposal No : IA/TG/THE/Z384/2014 File No : J-13012/112/2010-IA-II(T) Proposal Name : 2x660 MW STPP Category : THE	State : Telangana District : Karimnagar Tehsil : Ramagundam	13 Oct 2015	NTPC Limited	New				
3	Proposal No : IA/TG/THE/S1153/2015 File No : J-13012/18/2015-IA-I (T) Proposal Name : 5 X 800 MW YADADRI THERMAL POWER STATION Category : THE	State : Telangana District : Nalgonda Tehsil : Damaracherla	01 Jul 2016	TELANGANA STATE POWER GENERATION CORPORATION LIMITED	New				
4	Proposal No : IA/TG/THE/S6699/2015 File No : J-13012/02/2015-IA-I (T) Proposal Name : Manuguru thermal power project (4x270 mw) at Manuguru Mandal, Khammam district, Telangana state Category : THE	State : Telangana District : Khammam Tehsil : Manugur	08 Apr 2016	TELANGANA STATE POWER GENERATION CORPORATION LIMITED	New				
5	Proposal No : IA/TG/THE/S2024/2013 File No : J-13011/7/2007-IA-I (T) Proposal Name : MG Power Projects Limited Category : THE	State : Telangana District : Nalgonda Tehsil : Mattam palle	05 Feb 2018	M G POWER PROJECTS LIMITED	New				
6	Proposal No : IA/TG/THE/Z36074/2021 File No : J-13012/02/2021-IA-I (T) Proposal Name : Expansion of RDF based Waste to Energy Power Plant from 19.8 MW to 48 MW at Integrated Municipal Solid Waste Management Project (IMSWMP) Sy.No. 173, Jawaharnagar Village, Kapra Mandal, Medchal District, Telangana. Category : THE	State : Telangana District : Medchal Malkajgiri Tehsil : kapra	28 Oct 2021	HYDERABAD MSW ENERGY SOLUTIONS PRIVATE LIMITED	Expansion under para 7(ii)				
7	Proposal No : IA/TG/THE/24790/2012 File No : J-13012/24/2012-IA-II (T) Proposal Name : Expansion by Addition of 800MW Supercritical Coal Based Kothagudem Thermal Power Station (VII) Category : THE	State : Telangana District : Khammam Tehsil : Palwancha	03 Feb 2015	TELANGANA STATE POWER GENERATION CORPORATION LIMITED	Expansion				

↑

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PARIVESH परिवेश

View Attachment Files

Sno.	Proposal No.	* Attached Files
1	IA/TG/THE/23841/2014	RISK COVER LETTER EC PH ROMeEF EC Report

Proposal Details

Proposal No : IA/TG/THE/27...

File No : J-13015/08/201...

Proposal Name : 3x600 MW Co...

Category : THE

Proposal No : IA/TG/THE/23...

File No : J-13012/12/2010-IA-II(1)

Proposal Name : 2X660 MW STPP

Category : THE

Proposal No : IA/TG/THE/31153/2015

File No : J-13012/18/2015-IA-I (T)

Proposal Name : 5 X 800 MW YADADRI THERMAL POWER STATION

Category : THE

Proposal No : IA/TG/THE/26699/2015

State	District	Date	Company Name	Status	View
Telangana	Nalgonda	01 Jul 2016	NTPC Limited	New	View
Telangana	Damaracherla	08 Apr 2016	TELANGANA STATE POWER GENERATION CORPORATION LIMITED	New	View

Page 3 of 6 1400 words Focus 500%

Kabra Marudgi, Meghna

Mac OS Dock: Safari, App Store, WhatsApp, Telegram, Adobe Reader, Mail, Trash

The screenshot shows a web browser window displaying the PARIVESH portal. The header includes the logo and name 'PARIVESH परिवेश' and the text 'Ministry of Environment, Forest and Climate Change Government of India'. Below the header is a navigation menu with items like 'About MoEFCC', 'Acts, Rules & Guidelines', 'Notifications', 'Agenda & MoM', 'Track your proposal', 'Useful Links', 'Downloads', 'Contacts', and 'FAQs'. The main content area is titled 'Current Status of Proposal' and contains a search box with the text 'Enter text for Search:' and a 'Search' button. Below the search interface is a table with the following data:

Sno.	Proposal No.	MOEFCC File No.	Project Name	Company	Proposal Status	View
1	IA/OR/THE/60598/2016	J-11015/276/2011-IA.II(M)	Backfilling of Ash from Talcher Thermal Power Station of NTPC in South Balanda	NTPC Limited	EC Granted(Extension)	

The bottom of the image shows a macOS dock with various application icons including Finder, Launchpad, Safari, Messages, App Store, System Preferences, Microsoft Word, Brave browser, WhatsApp, Telegram, Adobe Acrobat, and a trash can.

Welcome to PARIVESH

environmentclearance.nic.in/proposal_status_new1.aspx

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PARIVESH
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"Pro Active and Responsive facilitation by Interactive and Virtuous Environmental Singlewindow Hub"

Ministry of Environment, Forest and Climate Change
Government of India

About MoEFCC | Acts, Rules & Guidelines | Notifications | Agenda & MoM | Track your proposal | Useful Links | Downloads | Contacts | FAQs

Sno.	Proposal No.	MOEFCC File No.	Project Name	Company	Proposal Status	View
1	IA/OR/THE/60598/2016	J-11015/276/2011-IA.II(M)	Backfilling of Ash from Talcher Thermal Power Station of NTPC in South Balanda Coal Mines of M/s MCL	NTPC Limited	EC Granted(Extension)	
2	IA/OR/THE/60598/2016	J-11015/276/2011-IA.II(M)	Backfilling of Ash from Talcher Thermal Power Station of NTPC in South Balanda Coal Mines of M/s MCL	NTPC Limited	EC Granted(Amendment)	
3	IA/OR/THE/109654/2019	J-13011/14/94-IA.II(T)	Permission for Backfilling of Ash from Talcher Thermal Power Station of NTPC in abandoned voids of Quarry No. 4 & 7 of Jagannath Mines of M/s MCL	NTPC Limited		
4	IA/JH/THE/283765/2022	J-13011/26/89 IA.II (T)	3x660 MW North Karanpura Super Thermal Power Project, near Tandwa Village, Distt: Chatra, Jharkhand of NTPC Limited	NTPC Limited	EC Granted(Amendment)	



Welcome to PARIVESH: x | Welcome to PARIVESH: x | 012120161112-2010e: x | EC Issued x | Welcome to PARIVESH: x | Who's Who | The Offi: x | +

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Sri K. Chandrashekar Rao
Hon'ble Chief Minister

Telangana State POLLUTION CONTROL BOARD



Sri A. Indrakaran Reddy
Minister for Environment&Forests



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**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ)
MEMORANDUM OF APPLICATION**

**I.A.No. 42 of 2023
in**

Appeal No. 6 of 2023

1. Uma Maheswar Dahagama Ors
....Applicant /Appellants

Versus

1. Union of India,
Through the Secretary,
Ministry of Environment, Forest &
Climate Change,

...Respondents /Respondents

**INDEX TO TYPED SET OF PAPERS
FOR REJOINDER AFFIDAVIT**

**M/s. D. Nagasaila, 753/ 88
Dr.V. Suresh, 0295A/85
N.S.Tanvi, 2011/2015
Kavya.K, 6234/ 2022
Leelavathi, 5819/2022**

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